

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No2  
CP(IB)/116(AHM)2022

**Order under Section 95 IBC**

**IN THE MATTER OF:**

Bank of Baroda

.....Applicant

V/s

Saurabh Kumar Tayal

.....Respondent

**Order delivered on ..09/05/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Yahya Batatawal, Adv.

For the Respondent :

**ORDER**

Learned Counsel for the applicant is directed to file affidavit, about CIRP order passed against the Corporate Debtor M/s. K-Lifestyle & Industries Limited.

List on 10.06.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**